

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 71/BB/2020	For admission	Sec 7 of I&B code 2016	Altico Capital India Ltd	Keystone Partners	Yusun Estates Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Sankeerth Vittal
9980746469



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Sankeerth Vittal, learned Counsel for the Petitioner.

Post the case on **30.03.2020**



MEMBER (T)



MEMBER (J)

Brunda

Verified

Court Officer